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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1209/2004

2

New Delhi this the 17th day of May, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. A. Singh, Member (A)

S.I. Pankaj Pandey (No.D/660),
Office of the DCP
Central District, Darya Ganj,
New Delhi-110002.

...Applicant.
(By advocate: Shri Ram Singh Soni)

VERSUS

1. The Govt. of NCT of Delhi
2. The Commissioner of Police,
PHQ, MSO Building,
I.P.Estate, New Delhi-110002.
3. The Dy.Commissioner of Police,
Central District,
New Delhi
4. The Dy.Commissioner of Police,
South-West District,
New Delhi.

... Respondents.

ORDER (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicant states that he would firstly represent for staying the departmental proceedings and mention all the necessary facts. In case still the departmental proceedings are not stayed, the liberty may be granted to the applicant in that event to file the application. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/kdr/